

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1179/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

NAME OF THE PARTIES: Valia & Co.
V/s.
Brinzk Powertech Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

CP No.1179 / I&BP/NCLT/MB/MAH/2017

First Call : None Present. Pass over.

Second Call: None Present. The Petitioner is called absent. On verification of the attendance sheet file, it appears that this Petitioner Counsel was absent even on the last date of hearing as well. For the Petitioner having consecutively remained absent for this hearing as well, the Petitioner herein is peremptorily directed to appear and argue on next date of hearing, failing which this Petition will be dismissed for default.

List this matter on 1.12.2017.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)